

**Contested Commercial Cases disposed during the month of February, 2023**

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram						Nil						
2	Commercial Court at Asansol	Paschim Bardhaman	Misc Case/2/2019	2023	DURGAPUR PROJECTS LIMITED V/s M/S SOVA ISPAT ALLOYS LIMITED	Mihir Baran Mondal V/s Durga das Mondal, Suprabhat Mandal	13-11-2019	NO	03-02-2023	1178 days	Contested	NO	NO	Code of Civil Procedure. U/or 9 rule 9
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/67	2022	JAIN GROUP PROJECTS PRIVATE LIMITED Vs SRI JIBAN KRISHNA KUKHERJEE AND 4 OTHERS	ADIL RASHID	07.09.2022	No	15.02.2023	161 Days	Contested	Nil	Nil	U/o 9 r 9
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Money Suit/1	2022	IPJ INDUSTRIAL CORPORATION Vs M/S ESSKAY MACHINERY PVT. LTD	INDRANIL BOSE	06.01.2022	No	28.02.2023	418 Days	Contested	Nil	Nil	Specific Relief Act 34
5	Commercial Court at Siliguri	Darjeeling						N/A						